

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3844 OF 2000

PROCTOR & GAMBLE HYGIENE & HEALTH CARE LTD.
)

Appellant (s)

VERSUS

COMMISSIONER OF CENTRAL EXCISE, BHOPAL
)

Respondent(s)

(With office report)

Date: 08/11/2005 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN
HON'BLE MR. JUSTICE ALTAMAS KABIR

For Appellant(s) Mr. V. Lakshmikumaran, Adv.
Mr. Alok Yadav, Adv.
Ms. Saloni Gupta, Adv.
Mrs. Manik Karanjawala, Adv.

For Respondent(s) Mr. Mohan Parasaran, ASG
Mr. Ravinder Agarwal, Adv.
Mr. Gaurav Dhingra, Adv.
Mr. Chaidanand D.L., Adv.
Mr. P. Parmeswaran, Adv.
Mr. Arijit Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

To come up on Wednesday, i.e., 16th November, 2005.

(Parveen Kr. Chawla) (Kanwal Singh)
Court Master Court Master